GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 1913 ANSWERED ON 09.12.2021

POTENTIAL OF RENEWABLE ENERGY IN PUNJAB

1913. SHRI BHAGWANT MANN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of new and renewable energy potential in Punjab at present, source-wise;

(b) whether the Government proposes any steps to increase the renewable energy capacity in the State and if so, the details thereof;

(c) the quantum of funds allocated/released and utilized in this behalf during each of the last three years and the current year; and

(d) the details of proposals sanctioned for various new and renewable energy projects in Punjab during the said period along with the proposals still pending with the Government?

ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The details of source-wise potential estimated in the State of Punjab are as under:

					((in MW)
Source	Solar	Wind	Bio-	Small	Large Hydro	Total
			power	Hydro		
Potential	2810	278	3517	578.28	971	8154

(b) The Government has taken several steps to promote renewable energy in the country, including in the State of Punjab. These include:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of RE parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Green Term Ahead Market (GTAM) launched to facilitate procurement of RE power through power exchange in the country.

(c) The year-wise details of Central Financial Assistance (CFA) released by the Ministry to the State of Punjab for the implementation of various renewable energy schemes / programmes during the last three years and current year are given below:

Year	Amount of CFA released
2018-19	29.04
2019-20	21.53
2020-21	18.64
2021-22 (upto 2/12/2021)	20.70

(Rs in croi	re)
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(d): The details of major renewable energy projects sanctioned by the Ministry in the State of Punjab during the last three years and current year are as follows:

PM KUSUM:

- Sanction of 220 MW capacity of decentralized grid connected solar power plants (upto 2 MW Capacity) under component A.
- Sanction of 12000 nos of stand alone solar pumps under component B
- Sanction for solarisation of 25000 existing grid connected agriculture pumps under component C.

SOLAR ROOFTOP:

- A capacity of 8.97 MW has been sanctioned to Punjab Energy development Agency(PEDA) under phase-I of solar Rooftop programme.
- A capacity of 80 MW has been sanctioned to Punjab State Power Corporation Ltd (PSPCL) under phase-II of solar Rooftop programme.

BIO-POWER:

Project	Location	Capacity (MW)
AP Refinery Pvt	Vill. – Tapar Harnia,	3.4
Ltd	Nakodar Road,	
	Jagraon, Punjab	
Chadha Sugars	Dhan Laxmi Estate,	5
and Industries	Vill - Kiri Afghana,	
Limited	Dist – Gurdaspur,	
	Punjab	